(12)

Single Bench

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) No. 126/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company		Saakar Construction Pvt.Ltd. & Ors.		
l	Under Section	230-232 Amalg.		
SI. No.	Representativ	tion of Authorized ve (IN CAPITAL FERS)	Appearing on behalf of	Signature with date

favindou Triami (Adu)
por applicate confort.

<u>07.08.2017 – C.A. (CAA) No. 126 / KB / 2017 – Saakar Construction Pvt. Ltd. & Ors.</u>

## <u>ORDER</u>

Ld. Lawyer on behalf of the Petitioners are present.

He has prayer for some time to file Board Resolution, pertaining to Transferee Company. Heard, prayer is allowed.

Fixed on 22<sup>nd</sup> of August, 2017.

(MANORAMA KUMARI) MEMBER (J)